

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Antal Infotech Private Limited Date of Commencement of Liquidation: 18-08-2021; List of Stakeholders as on Date: 14-07-2022; Name of IP: Mr. Ganesh Panduranga Pai; Process Number: 1; Last 5 digit of registration number: 12054

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	21	57582135	19	51691969		1043531		Annexure 4
5	Operational creditors (Workmen)	1	386412	0	0			386412	Annexure 5
6	Operational creditors (Employees)	1	171668	1	163668		8000		Annexure 6
7	Operational creditors (Government Dues)	2	22748368	1	21642578		1105790		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		21	57582135	19	73498215		1043531		